

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 262 OF 2018

Dated: 20th August, 2019

In the matter of:

M.R. Shivaswamy

.... Appellant(s)

Versus

State of Karnataka &Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **12.09.2019.**

Court Master/PS

js